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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

09.01.2018

O.A./260/758/2014
FOR FURTHER ORDER.

MANU BHOI
-V/S-
ARCHOEOLOGICAL SURVEY OF INDIA

ITEM NO:21

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. S. K. Singh

Notes of The Registry	Order of The Tribunal
<p><i>On 5th 09.01.18</i></p> <p><i>Copies of order</i> <i>are being prepared</i> <i>for counsels for</i> <i>both sides.</i></p> <p><i>From</i> <i>PKM</i> <i>12.1.18</i></p>	<p>None appears for the applicant.</p> <p>Stay order was granted on 13.10.2014. After a long gap, the case was listed on 07.12.2017. The case never saw the light of the date during 2015 & 2016.</p> <p>In spite of opportunities given to the applicant on 07.12.2017 to appear and plead this case, the applicant is absent today. So, it appears that the applicant is not interested to pursue the litigation and, accordingly, the O. A is dismissed for default.</p> <p>Stay order is vacated.</p> <p>(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p>pms</p>


(SUSHANTA KUMAR PATTNAIK)
MEMBER (J)